

Item-7

(S)

3.3.2003

MA-243/2003 IN
OA-3260/2002

Present: Sh. N.S.Mehta,
counsel for applicant.

MA-243/2003 is filed by the respondents seeking extension of time to comply with the order given in OA-3260/2002. Notice to this MA was issued to the applicant but none has appeared for the applicant.

Keeping in view the facts as explained in the MA, respondents are given one months time from today to comply with the orders. MA stands disposed of.


(KULDIP SINGH)
Member (J)

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